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Laid the 145th to 151st Reports of Standing Committee on Personnel, Public Grievances, Law and Justice

SHRI P. P. CHAUDHARY (PALI): Sir, I rise to lay on the Table, the following Reports (Hindi and English versions) of the Standing Committee on Personnel, Public Grievances, Law and Justice:-

- (1) 145th Report on Demands for Grants (2025-26) of the Department of Personnel and Training.
- (2) 146th Report on Demands for Grants (2025-26) of the Departments of Administrative Reforms and Public Grievances, and Pension and Pensioners? Welfare.
- (3) 147th Report on Demands for Grants (2025-26) of the Department of Justice.
- (4) 148th Report on Demands for Grants (2025-26) of the Department of Legal Affairs.
- (5) 149th Report on Demands for Grants (2025-26) of the Legislative Department.
- (6) 150th Report on Action Taken on 141st Report of the Committee on the subject ?Judicial Infrastructure in the North- Eastern States of India?.
- (7) 151st Report on Action Taken on 143rd Report of the Committee on the subject ?Review of the Working of Legal Aid under the Legal Services Authorities Act, 1987?.

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